Title: Introduction of the Constitution (Amendment) Bill, 2007.

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India. MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI L. RAJAGOPAL (VIJAYAWADA): I introduce the Bill.